

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Ms. Archana Kalra, Administrative Officer (Judicial) is hereby nominated as Link Officer to sign all the Affidavits/Documents of Litigation Branch, Central District, Tis Hazari Courts, Delhi in order to file before the Court of Law on behalf of this Office in the absence of Ms. Simmi Kapoor, Administrative Officer (Judicial) with immediate effect in addition to the work already assigned to her.

Non-compliance of the order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officer, as per rules.



(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

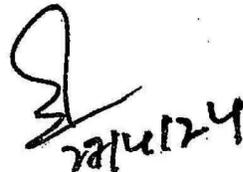
DELHI


No. 12306 - 12386 /Admn-I/P & T/HQs/2024

Dated, Delhi the 27 APR 2024

Copy forwarded for information and necessary action to: -

1. The Officer In-Charge, Administration Brnch-I,II & III, Central, Tis Hazari Courts, Delhi.
2. The Sr. A.O(Judl)/A.O(Judl.)/Branch In-Charge of all the branches, Central, Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Personal Office of the undersigned.
5. The Dealing Official, Personal File/Seniority & Promotion, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
6. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Litigation Branch, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers Seat / Computer Branch, Central, Tis Hazari Courts, Delhi.
10. The PRO/APRO, Central, Tis Hazari Courts, Delhi.
11. The Web-Site Committee, Tis Hazari Courts, Delhi.



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